

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000259/2020	DINA @ DINABANDHU SAHOO VS STATE OF ODISHA	H.N.MOHAPATRA VS	BALANGA /163 /2019 () //
2	BLAPL/0000260/2020	SUSHANTA KUMAR DAS VS STATE OF ODISHA	JAYANTA KU MAJHI VS	SAHADEV KHUNTA /387 /2019 () //
3	BLAPL/0000261/2020	PRASANTA RAUT VS STATE OF ODISHA	B.R.TRIPATHY VS	HANDAPA /112 /2017 () //
4	BLAPL/0000262/2020	SONU @ KANHU PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	KHURDA P.S. /262 /2019 () //
5	BLAPL/0000263/2020	AKSHYA BAGH VS STATE OF ODISHA	D.R.NANDA VS	RAIRAKHOL /190 /2018 () //
6	BLAPL/0000264/2020	NATHA SELMA VS STATE OF ODISHA	ANIRUDHA DAS VS	KESINGA /124 /2019 () //
7	BLAPL/0000265/2020	GOPAL CHANDRA KHATUA VS STATE OF ODISHA	RANJAN KU NAYAK VS	JALESWAR /341 /2019 () //
8	BLAPL/0000266/2020	PINTU MALLIK @ CHUNCHUA VS STATE OF ODISHA	BIRABAR GANTHIA VS	GURUDIJHATIA /122 /2019 () //
9	BLAPL/0000267/2020	SURJYAMANI GHOSH VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /379 /2019 () //
10	BLAPL/0000268/2020	ALLI @ SK.ALIZAM VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SAHID NAGAR P.S. /418 /2019 () //
11	BLAPL/0000269/2020	ARUN KUMAR SEN VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	MALKANGIRI /317 /2019 () //

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12	BLAPL/0000270/2020	CHITTARANJAN BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	RAIRAKHOL /280 /2019 () //
13	BLAPL/0000271/2020	ARBAJ KHAN @ ROCKY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NAYAPALLI P.S. /347 /2019 () //
14	BLAPL/0000272/2020	KALANDI GOCHHAYAT @ GHANASHYAMA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SALIPUR /318 /2019 () //
15	BLAPL/0000273/2020	TUNA MALLICK VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	/ /0 () //
16	BLAPL/0000274/2020	BABULI SAHOO VS STATE OF ODISHA	R.ACHARYA VS	GOBINDAPUR /92 /2010 () //
17	BLAPL/0000275/2020	RATAN SURI @ RATAN VS STATE OF ODISHA	PULAKESH MOHANTY VS	BURLA /518 /2019 () //
18	BLAPL/0000276/2020	KARTIKA PARIDA VS STATE OF ODISHA	S.K.BHANJADEO VS	KHALLIKOTE /119 /2019 () //
19	BLAPL/0000277/2020	BAPUJI KANAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENAGAR /75 /2019 () //
20	BLAPL/0000278/2020	TUTU @ RAJENDRA KUMAR DALAI VS STATE OF ODISHA	PRAVASH CH JENA VS	BHOGRAI /150 /2019 () //
21	BLAPL/0000279/2020	PAPU @ JGESWAR DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	NAYAPALLI P.S. /347 /2019 () //
22	CMAPL/0000033/2020	JAGANNATH PRADHAN VS STATE OF ODISHA	ADV. VS	// () //
23	CMAPL/0000034/2020	PURNA CHANDRA SINGH	ADV.	//

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		VS	VS	0
		UNION OF INDIA		//
24	CMAPL/0000035/2020	BHANUMATI BALIARSING	adv.	//
		VS	VS	0
		BUDHADEV HARICHANDAN		//
25	CMAPL/0000036/2020	UNION OF INDIA	ADV.	//
		VS	VS	0
		PRATAP NAYAK		//
26	CMAPL/0000037/2020	GOBARDHAN SAHOO	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
27	CMP/0000030/2020	SONALI MOHAPATRA	SOUMENDRA PATTANAIAK	//
		VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha *)
		RAJASHREE DAS		CS/0001594/2012
28	CMP/0000031/2020	SWARNALATA MOHANTA	RAMAKANTA PANDA	//
		VS	VS	0
		JASADAMANI MOHANTA		//
29	CMP/0000032/2020	SUBHRA DEY	PRAJNA SARITA MOHANTY	//
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha *)
		THE PRESIDENT OF KANCHANJANGA VIP ENCLAVES APT OWNERS ASSOCIATION		IA/0000003/2019
30	CMP/0000033/2020	SARAT MAHABHOI	SIDHESWAR RATH	//
		VS	VS	0
		RISHAB PROMOTERS PVT LTD		//
31	CONTC/0000104/2020	PARADEEP 4T OWNERS ASSOCIATION	ADV	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA		//
32	CONTC/0000105/2020	BANSIDHAR BISWAL	MD. G. MADANI	//
		VS	VS	0
		SAUMYASRI PANIGRAHI		//
33	CONTC/0000106/2020	SATCHIDANANDA BADHAI	ADV	//
		VS	VS	0
		SUBHAM SAXENA		//
34	CONTC/0000107/2020	GOVERNING BODY OF BALAKRUSHNA DASH	SHARMA SANSKRIT MAHAVIDYALAYA	//
		VS	VS	0

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35	CONTC/0000108/2020	SASWAT MISHRA GAJARAJ PATEL VS	ADV VS	// // ()
36	CONTC/0000109/2020	JAYAKRISHNA DANDSENA NARAYAN MOHANTY VS	K.C.KANUNGO VS	// // ()
37	CONTC/0000110/2020	SANJIB CHOPRA TUNIPRIYA SAHOO VS	SATYAJIT MUKHERJEE VS	// // ()
38	CONTC/0000111/2020	ARTTATRANA MALLIK RAJESH KUMAR AGRAWAL VS	adv VS	// // ()
39	CONTC/0000112/2020	LAXMAN AMAT ANANTA CHARAN BEHERA VS	SAMIR KUMAR MISHRA VS	// // ()
40	CONTC/0000113/2020	SUNITA JENA RAMA CHANDRA NAYAK VS	BIKRAM SENAPATI VS	// // ()
41	CONTC/0000114/2020	MARRY JOHN BAGE SURENDRANATH SWAIN VS	BIJAYA KUMAR PARIDA VS	// // ()
42	CONTC/0000115/2020	SURENDRA KUMAR SAJAN KUMAR TULSIYAN VS	M/S.ADITYA MISHRA VS	// // ()
43	CRLA/0000039/2020	MANOJ KUMAR MOHANTY KATERA PRADHAN VS	SRINIVAS MOHANTY VS	// // ()
44	CRLA/0000040/2020	STATE OF ODISHA UDAYA KUMAR SAHU VS	S.K.PADHI VS	// // ()
45	CRLMA/0000007/2020	STATE OF ODISHA K.DILLIP VS	PARSURAM DAS VS	// // ()
		STATE OF ODISHA		//

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46	CRLMA/0000008/2020	ASHIS KU.SWAIN VS STATE OF ORISSA	ADV. VS	/ /0 () //
47	CRLMA/0000009/2020	UPENDRA MoHAPATRA VS STATE OF ORISSA	ADV. VS	/ /0 () //
48	CRLMC/0000083/2020	AKASH NAYAK@NAIK VS STATE OF ODISHA	P.R.SINGH VS	MAHILA P.S. BUXIBAZAR /18 /2014 () //
49	CRLMC/0000084/2020	KANAN BIHARI PATTANAİK VS STATE OF ODISHA	B.S.DASPARIDA VS	BINIKA /9 /2019 () //
50	CRLMC/0000085/2020	AJAY KAPUR VS STATE OF ODISHA	P.C.ACHARYA VS	/ /0 () //
51	CRLMC/0000086/2020	ABDUL WAHAB VS STATE OF ODISHA	B.R.TRIPATHY VS	PARLAKHEMUNDI /107 /2019 () //
52	CRLMC/0000087/2020	SK.BADRUDDIN VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	MAHILA P.S. BUXIBAZAR /32 /2017 () //
53	CRLMC/0000088/2020	SUBHRAKANTA PATTANAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIMAPADA /328 /2019 () //
54	CRLMC/0000089/2020	DHARMENDRA OJHA@DHARMEDRA KUMARS VS STATE OF ODISHA	SOHMA RANJAN MULIA VS	JAKHAPURA /5 /2017 () //
55	CRLMC/0000090/2020	KRISHNA@RAMA KRISHNA MODI VS STATE OF ODISHA	DIPTI RANJNA BHOKTA VS	JAJPUR ROAD /53 /2018 () //
56	CRLMC/0000091/2020	GOLEKHA MALLIK@GOLAKH MALIK VS STATE OF ODISHA	AMIT PATTNAİK VS	BALICHANDRAPUR /100 /2003 () //
57	CRLMC/0000092/2020	PRAFULLA DAS	SMRUTI RANJAN PATI	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMP/000027/2020	PRAMOD KUMAR BEHERA	TRILOCHAN NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMP/000028/2020	MOHAN CHARAN BEHERA	R.N.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/000029/2020	DILLIP KUMAR SAMANTARAY	KURESH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/000030/2020	SABITA BEHERA	RAGHUNATH BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/000031/2020	KRUSHNA CHANDRA JENA	SURYA NARAYAN MISHRA	/ /0
		VS	VS	()
		IIC, CHANDANPUR PS		//
63	CRLREV/000023/2020	ISWAR NAIK @ LALA	ASUTOSH TRIPATHY	NALCO /48 /2010
		VS	VS	()
		STATE OF ODISHA		//
64	CRLREV/000024/2020	MIHIR KUMAR PATRA	ASHOK DAS	/ /0
		VS	VS	()
		SUBHASMITA RAUT		//
65	CRLREV/000025/2020	SRIBANTA SAMAL	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		JAYDEV THATOI		//
66	CRLREV/000026/2020	MANAS ROUT	BISWAJIT NAYAK	BANKI /207 /2018
		VS	VS	()
		STATE OF ODISHA		//
67	CRLREV/000027/2020	KHIRASINDHU KUMBHAR	ADITYA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLREV/000028/2020	ASIT KUMAR MOHANTY	SURAJ KUMAR NAIK	/ /0
		VS	VS	A.D.J.,BHUBANESWAR(Khordha *)

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69	CRLREV/000029/2020	SONALIKA DAS NARAHARI ROUT VS	AMIT PRASAD BOSE VS	CRA/0000043/2019 //0 ()
70	FAO/000017/2020	NARENDRA KUMAR SAHOO STATE OF ODISHA VS	ADDL.GOV'T ADVOCATE VS	// // ()
71	MACA/000014/2020	TANUJA PATRA SUSAMA DALEI VS	ANANGA KUMAR OTTA VS	// // ()
72	MACA/000015/2020	JAYANTI BEHERA PRAMOD KU.BAL VS	ANANGA KUMAR OTTA VS	// // ()
73	MATA/000005/2020	CHOUDHURY PRAVAT KU.PRAHARAJ SILI MOHANTY@JENA VS	SAMIR KUMAR MISHRA VS	// // ()
74	RSA/000008/2020	HARISH CH.JENA SUKADEVA MAHANTA VS	DEBAKANTA MOHANTY VS	// // ()
75	RVWPET/000012/2020	KALANDI PRASAD MOHANTA@KALI PRASAD MOHANTA PRINCIPALA CHIEF COMMISSIONER OF INCOME TAX VS	MISHRA KANTI SATAPATHY (SR.S.C. OF I.T.)(O.H.C.) VS	// // ()
76	RVWPET/000013/2020	BANK OF INDIA GOPINATH KHILARI VS	PRASHANT KUMAR NAYAK VS	// // ()
77	TRP(C)/000010/2020	STATE OF ODISHA PRIYADARSHINI KAR VS	M/S.U.C.MISHRA VS	// // ()
78	TRPCRL/000001/2020	ASHOK KU.TRIPATHY RAMAKANTA NAIK VS	SURYAKANTA DWIBEDI VS	// // ()
79	WP(C)/0000828/2020	SANTOSHI NAIK SAUDAMINI MISHRA VS	M/S.AUROVINDA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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80	WP(C)/0000829/2020	BIJAYA LAXMI SAHU VS DY.REGISTRAR, SAT, CUTTACK	BISHNU CHARAN SAHU VS	// 0 //
81	WP(C)/0000830/2020	SHAKTIMEERA SELF HELP GROUP VS COLLECTOR AND DM, BALASORE	M/S.AMITAV DAS VS	// 0 //
82	WP(C)/0000831/2020	NAKULA SATAPATHY VS RASHMI REKHA SATAPATHY	M/S.PRASANTA KU.DAS VS	// 0 //
83	WP(C)/0000832/2020	GATIKRISHNA ROUT VS STATE OF ODISHA	M/S.P.P.PARIDA VS	// 0 //
84	WP(C)/0000833/2020	LAXMIPRIYA SAHOO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
85	WP(C)/0000834/2020	KISHORE CHANDRA SAHOO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
86	WP(C)/0000835/2020	NITYANANDA SAMAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
87	WP(C)/0000836/2020	GOURA CHARAN DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
88	WP(C)/0000837/2020	RAMANI RANJAN SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
89	WP(C)/0000838/2020	NARAYAN NAYAK VS STATE OF ODISHA	M/S.JYOTI PATNAIK VS	// 0 //
90	WP(C)/0000839/2020	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
91	WP(C)/0000840/2020	JAGAT JIBAN BADASETH	M/S.KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0000841/2020	SANJAYA KUMAR PANIGRAHY	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0000842/2020	RADHA MOHAN MISHRA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0000843/2020	JYOTIRMAYEE BAL	M/S.B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0000844/2020	RANA PRATAP SINGH	M/S.B.S.TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0000845/2020	DUKHABANDHU ORAM	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0000846/2020	PRASHANNA KUMAR SAHU	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0000847/2020	KHIROD CHANDRA THAPA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0000848/2020	GHANA SHYAM SAHU	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0000849/2020	PHULSINGH MAJHI @ BHATRA	M/S.TUKUNA KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR AND DIST.MAGISTRATE, NABARANGPUR		//
101	WP(C)/0000850/2020	CHANDRA SEKHAR MISHRA	M/S.TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0000851/2020	MANORAMA ACHARYA	M/S.SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

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103	WP(C)/0000852/2020	THE AUTHORIZED OFFICER-CUM-CHIEF MANAGER, UCO BANK RAJLAXMI PRADHAN VS SUPERINTENDENT OF POLICE, PURI	M/S.J.K.DIGAL VS	// // 0 //
104	WP(C)/0000853/2020	CHAITANYA MOHANTY VS STATE OF ORISSA	M/S.J.K.DIGAL VS	// 0 //
105	WP(C)/0000854/2020	GANGADHAR ROUT VS GOVT.OF ODISHA	M/S.NARESH CHANDRA SAHOO VS	// 0 //
106	WP(C)/0000855/2020	SARAT CHANDRA MALLICK VS THE EXECUTIVE ENGINEER (ELECTRICAL),CESU	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
107	WP(C)/0000856/2020	SARAT CHANDRA MALLICK VS THE EXECUTIVE ENGINEER (ELECTRICAL), CESU	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
108	WP(C)/0000857/2020	KANCHANBALA SAMAL VS STATE OF ODISHA	M/S.PRASANTA KUMAR JENA VS	// 0 //
109	WP(C)/0000858/2020	SUSHAMA MANJARI PARHI VS STATE OF ODISHA	M/S.S.C.MEKAP VS	// 0 //
110	WP(C)/0000859/2020	RAMANATH GANDA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
111	WP(C)/0000860/2020	RAMA CHANDRA NAIK VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
112	WP(C)/0000861/2020	NIBEDITA RAY VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
113	WP(C)/0000862/2020	PATHANI MUDULI VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //

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114	WP(C)/0000863/2020	DR.DEBABRATA MOHANTY VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
115	WP(C)/0000864/2020	NISHIGANDHA CHAPALCHHANDA PANDA VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
116	WP(C)/0000865/2020	KUNI MUNDA VS STATE OF ODISHA	M/S.JIBANANANDA MOHANTY VS	// 0 //
117	WP(C)/0000866/2020	PURNENDU SEKHAR PATI VS UNION OF INDIA SERVICE	M/S.J.M.PATTANAIK VS	// 0 //
118	WP(C)/0000867/2020	GREEN VILLA HOTEL AND RESORTS PVT.LTD VS RESERVE BANK OF INDIA	M/S.PRASANTA KU.NANDA VS	// 0 //
119	WP(C)/0000868/2020	BHAGIRATHI SAHOO VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
120	WP(C)/0000869/2020	PRATIMA MANJARI PANDA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
121	WP(C)/0000870/2020	RABINARAYAN PANDA VS STATE OF ORISSA	M/S.SANJIB KUMAR RATH VS	// 0 //
122	WP(C)/0000871/2020	BIRANCHINARAYAN PANDA VS STATE OF ORISSA	M/S.SANJIB KUMAR RATH VS	// 0 //
123	WP(C)/0000872/2020	SANJUKTA SATAPATHY VS STATE OF ORISSA	M/S.SANJIB KUMAR RATH VS	// 0 //
124	WP(C)/0000873/2020	BENUDHAR PANDA VS STATE OF ORISSA	M/S.SANJIB KUMAR RATH VS	// 0 //
125	WP(C)/0000874/2020	BHARATI PANDA	M/S.SANJIB KUMAR RATH	//

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		VS	VS	0
		STATE OF ORISSA		//
126	WP(C)/0000875/2020	ARUNA KUMAR MAJHI	M/S.SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0000876/2020	RAMA CHANDRA MAHARANA	M/S.SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
128	WP(C)/0000877/2020	BRAJAMOHAN NISHANK	M/S.SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
129	WP(C)/0000878/2020	JAGABANDHU KAR	M/S.SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
130	WP(C)/0000879/2020	SAILENDRA NARAYAN PRAHARAJ	M/S.DINESH KUMAR PANDA	//
		VS	VS	0
		TUHIN KANTA PANDEY		//
131	WP(C)/0000880/2020	NABAGHANA SAHOO	M/S.B.B.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0000881/2020	BIKASH CHANDRA HOTA	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0000882/2020	LOHIT KUMAR PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0000883/2020	UMESH CHANDRA TRIPATHY	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0000884/2020	DR.SUSRI SAGARIKA SAHU	M/S.U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0000885/2020	GOBINDA CHANDRA BAL	M/S.GURU PRASAD PATTNAIK	//
		VS	VS	0

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137	WP(C)/0000886/2020	STATE OF ODISHA AMULYA PRADHAN VS	M/S.RAGHUNATH BISWAL VS	// // 0
138	WP(C)/0000887/2020	STATE OF ORISSA SAROJ KUMAR MANIK VS	M/S.DEBASIS PANIGRAHI VS	// // 0
139	WP(C)/0000888/2020	BHANUPRIYA MANIK SANGHAMITRA SABAT VS	M/S.RAMAKANTA SARANGI VS	// // 0
140	WP(C)/0000889/2020	THE STATE OF ODISHA SUBASH CHANDRA JENA VS	M/S.AJITAV PATTNAIK VS	// // 0
141	WP(C)/0000890/2020	KENDRIYA VIDYALAYA SANGATHAN BATESWAR PATRA VS	M/S.S.N.PATNAIK VS	// // 0
142	WP(C)/0000891/2020	STATE OF ODISHA SUBHALAXMI BARIK VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
143	WP(C)/0000892/2020	STATE OF ODISHA PRADIP KUMAR SAHU VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
144	WP(C)/0000893/2020	STATE OF ORISSA ANTARYAMI MOHANTY VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
145	WP(C)/0000894/2020	STATE OF ORISSA PRAMOD KUMAR SWAIN VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
146	WP(C)/0000895/2020	STATE OF ORISSA BINAYA KISHORE DASH VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
147	WP(C)/0000896/2020	STATE OF ORISSA MAHESWAR SAHOO VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0000897/2020	SUBASH CHANDRA PANDA VS STATE OF ODISHA	M/S.G.N.MISHRA VS	// 0 //
149	WP(C)/0000898/2020	B.RANJIT KUMAR VS TAHASILDAR, MATHILI	M/S.G.N.MISHRA VS	// 0 //
150	WP(C)/0000899/2020	DAMBARUDHAR NAYAK VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
151	WP(C)/0000900/2020	BHAGYARATHI MALLIK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
152	WP(C)/0000901/2020	BISWAJIT BARAL VS STATE OF ODISHA	M/S.B.S.RAYAGURU VS	// 0 //
153	WP(C)/0000902/2020	SUSANTA KUMAR SETHA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
154	WP(C)/0000903/2020	DEFENCE ENCLAVE RESIDENTS WELFARE ASSOCIATION VS STATE OF ODISHA	SUCHANIL KUMAR RATH VS	// 0 //
155	WP(C)/0000904/2020	PRAKASH CHANDRA BARAL VS STATE OF ORISSA	M/S.PANCHANAN SAHOO VS	// 0 //
156	WP(C)/0000905/2020	SANTOSH KUMAR PARIDA VS STATE OF ORISSA	M/S.PANCHANAN SAHOO VS	// 0 //
157	WP(C)/0000906/2020	HARE KRUSHNA MARIARY VS STATE OF ORISSA	M/S.P.C.MISHRA VS	// 0 //
158	WP(C)/0000907/2020	NABIN CHANDRA MATIHARI VS STATE OF ORISSA	M/S.P.C.MISHRA VS	// 0 //
159	WP(C)/0000908/2020	BHABAGRAHI MARIARI	M/S.P.C.MISHRA	//

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FILING REPORT AS ON :09/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0000909/2020	AJAYA KUMAR SETHY	M/S.AJAYA KUMAR NAYAK	//
		VS	VS	0
		TAHASILDAR, GHASIPURA		//
161	WP(C)/0000910/2020	BADRI NARAYAN ROUTRAY	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
162	WP(C)/0000911/2020	SUSHIL KUMAR PATRA	ASHOK PATTANAIAK	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA		//
163	WP(C)/0000912/2020	SARPANCH, KENDUPALLI GP	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0000913/2020	NARENDRA KUMAR ROUT	M/S.AJAYA KUMAR NAYAK	//
		VS	VS	0
		TAHASILDAR, GHASIPURA		//
165	WP(C)/0000914/2020	SACHINDRA KUMAR NAIK	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0000915/2020	LAXMIKANTA MOHANTY	M/S.AJAYA KUMAR NAYAK	//
		VS	VS	0
		TAHASILDAR, GHASIPURA		//
167	WP(C)/0000916/2020	SUDARSHAN JENA	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0000917/2020	DULARI HEMBRAM	M/S.SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0000918/2020	RAMESH CHANDRA PATTANAYAK	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0000919/2020	CHANDRA SEKHAR SATHUA	M/S.SIBA NARAYAN BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0000920/2020	STATE OF ORISSA NIRANJAN DAS VS	M/S.S.DAS VS	// // 0
172	WP(C)/0000921/2020	STATE OF ODISHA MADAN NAIK VS	M/S.S.K.SAMAL VS	// // 0
173	WP(C)/0000922/2020	STATE OF ODISHA HARI NARAYAN NAIK VS	SUDEEPTA KUMAR SINGH VS	// // 0
174	WP(C)/0000923/2020	REGISTRAR, OAT, CUTTACK HIMANSHU SEKHAR MOHANTA VS	SUDEEPTA KUMAR SINGH VS	// // 0
175	WP(C)/0000924/2020	REGISTRAR, OAT,CUTTACK SANJIB KUMAR JENA VS	M/S.DEBASIS TRIPATHY VS	// // 0
176	WP(C)/0000925/2020	THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA PRAFULLA CHANDRA RATH VS	SHASHI BHUSAN JENA VS	// // 0
177	WP(C)/0000926/2020	STATE OF ORISSA DEBABRAT SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
178	WP(C)/0000927/2020	STATE OF ORISSA KUMARI MANASI SETH VS	SHASHI BHUSAN JENA VS	// // 0
179	WP(C)/0000928/2020	STATE OF ORISSA KEDARNATH SAHOO VS	M/S.MITHUN DAS VS	// // 0
180	WP(C)/0000929/2020	STATE OF ODISHA SRIDHAR PARIDA VS	M/S.SAMARENDRA MOHANTY VS	// // 0
181	WP(C)/0000930/2020	STATE OF ODISHA PRIYANATH SHARMA VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0000931/2020	HRUDANANDA BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0000932/2020	DAYANIDHI SWAIN VS STATE OF ODISHA	M/S.SAMARENDRA MOHANTY VS	// 0 //
184	WP(C)/0000933/2020	BANDHURAM SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
185	WP(C)/0000934/2020	DILLIP KUMAR PARIDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0000935/2020	DHIRENDRA KUMAR NANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
187	WP(C)/0000936/2020	RANJIT MISHRA VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
188	WP(C)/0000937/2020	MANAS RANJAN PATI VS STATE OF ODISHA	M/S.RAGHUNATH BISWAL VS	// 0 //
189	WP(C)/0000938/2020	LAXMI SAHA VS STATE OF ODISHA	M/S.BARADA PRASANNA SARANGI VS	// 0 //
190	WP(C)/0000939/2020	DURGA CHARAN SARANGI VS STATE OF ODISHA	M/S.J.K.MISHRA (2) VS	// 0 //
191	WP(C)/0000940/2020	SANTANU KUMAR ROUSTRAY VS STATE OF ORISSA	M/S.J.K.MISHRA(2) VS	// 0 //
192	WP(C)/0000941/2020	KAMINIKANTA PANDA VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	M/S.BAIDHAR SAHOO VS	// 0 //
193	WP(C)/0000942/2020	PREMANANDA SAHOO	M/S.JIBANANANDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COLLECTOR CUM ARBITRATOR		//
194	WP(C)/0000943/2020	SUDHANSHU SEKHAR MAHAKUL	M/S.SUMANTA KUMAR NAYAK	//
		VS	VS	0
		SECRETARY ODISHA STAFF SELECTION COMMISSION		//
195	WP(C)/0000944/2020	DEEPAK KUMAR BAGRIA	M/S.PRADEEP KUMAR MALLICK	//
		VS	VS	0
		UNION OF INDIA		//
196	WP(C)/0000945/2020	RAMA KISHAN BAGDIA	PRADEEP KU.MALLICK	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0000946/2020	GITANJALI BARIK	M/S.DEEPAK R.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0000947/2020	OGIRIDHARI NATH SHARMA	M/S.ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0000948/2020	SUBHENDU BARIK	M/S.RAMA CHANDRA JENA	//
		VS	VS	0
		CHAIRMAN HINDUSTAN PETROLEUM COPORATION LTD.		//
200	WP(C)/0000949/2020	RABINDRA NATH ROUL	M/S.ABHAYA KU.SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0000950/2020	M/S.SHANTI MEMORIAL HOSPITAL PVT.LTD.	M/S.BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ORISSA		//
202	WP(C)/0000951/2020	SUKANTI SAHOO	M/S.MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000952/2020	SANTILATA SAMAL	M/S.S.K.RAY	//
		VS	VS	0
		COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ORISSA		//
204	WP(C)/0000953/2020	RAM BHAVAN ROY	M/S.P.C.MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0000954/2020	STATE OF ORISSA SASADHAR SAHU VS	M/S.P.C.MISHRA VS	// // 0
206	WP(C)/0000955/2020	STATE OF ORISSA SUJIT KUMAR MUND VS	M/S.ABHAYA KU.PARIDA VS	// // 0
207	WP(C)/0000956/2020	STATE OF ORISSA MITHUN KU.PRADHAN VS	M/S.AKSHAYA KU.SAHOO VS	// // 0
208	WP(C)/0000957/2020	M/S.CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. ABHIMANYU MAHANTA VS	M/S.K.P.MOHANTY VS	// // 0
209	WP(C)/0000958/2020	STATE OF ORISSA ASHOK KUMAR SWAIN VS	SATYAJIT SAMAL VS	// // 0
210	WP(C)/0000959/2020	STATE OF ORISSA GANESH SWAIN VS	SATYAJIT SAMAL VS	// // 0
211	WP(C)/0000960/2020	STATE OF ORISSA ASHOK KUMAR SITHA VS	M/S.S.K.OJHA VS	// // 0
212	WP(C)/0000961/2020	STATE OF ODISHA SURENDRA PANDA VS	SATYAJIT SAMAL VS	// // 0
213	WP(C)/0000962/2020	STATE OF ORISSA SANTOSH KUMAR RAUT VS	SATYAJIT SAMAL VS	// // 0
214	WP(C)/0000963/2020	STATE OF ORISSA PARBATI GOUDU @ DALAI VS	M/S.PRAVASH CH.JENA VS	// // 0
215	WP(C)/0000964/2020	COLLECTOR, GANJAM RADHA KRUSHNA SAMAL VS	SATYAJIT SAMAL VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0000965/2020	NAMITA KUMARI PALO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
217	WP(C)/0000966/2020	B.SARA PATRA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
218	WP(C)/0000967/2020	CHANDRAREKHA BEHERA VS STATE OF ODISHA	M/S.TUSAR KANTA MAHANTA VS	// 0 //
219	WP(C)/0000968/2020	PRAMOD KUMAR SAHU VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
220	WP(C)/0000969/2020	CHANDRA SEKHAR SAHU VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
221	WP(C)/0000970/2020	ABHIMANYU BADATYA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
222	WP(C)/0000971/2020	PRADEEP KUMAR NAYAK VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
223	WP(C)/0000972/2020	R.KRISNA MURTY REDDY VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
224	WP(C)/0000973/2020	NIRANJAN PATRO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
225	WP(C)/0000974/2020	RAJENDRA SAHU VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
226	WP(C)/0000975/2020	MAHESWAR SWAIN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
227	WP(C)/0000976/2020	KALI CHARAN DASH	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
228	WPCRL/0000003/2020	RAMAKANTA JENA	SUSHANT KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0000381/2020	BASANTA JENA	S.K.MOHANTY	JAGANNATHA PRASAD /1 /2019
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0000382/2020	BRAHMANANDA JENA	JAGANNATH KAMILA	INDUSTRIAL /155 /2019
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0000383/2020	SK SOFIAN	DEBASHIS MITRA	DARGHA BAZAR /116 /2019
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0000384/2020	SK.KAISAR @ KAUSAR @ NAFFIRUDDIN	JAYANTA KU MAJHI	BALIAPAL /297 /2019
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0000385/2020	BALAGA DHANANJAYA @ B.DHANANJAYA	BASUDEV PUJARI	GURANDI /106 /2019
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0000386/2020	RAMA CHANDRA PALEI	APARESH BHOI	NAIKANI-DIHI /136 /2019
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0000387/2020	BUTU @ NIRANJAN PRADHAN	BISWARANJAN DALAI	CUTTACK SADAR /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0000388/2020	BIBHISAN NAI	ISHADATTA MISHRA	KULABIRA /164 /2019
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0000389/2020	MAMATA JENA	PRASANTA KUMAR TRIPATHY	BHUBANESWAR VIGILANCE /72 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0000390/2020	GANANATH SATRUSAL @ SATRUSALYA	K.C.RAJGURU MOHAPATRA	BEGUNIA P.S. /8 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0000391/2020	STATE OF ODISHA LIPU SAHU @ JOGENDRA SAHU VS	B.R.TRIPATHY VS	// BARKOTE /170 /2019 ()
240	ABLAPL/0000392/2020	STATE OF ODISHA PRAVAKAR DAS VS	ANUGRAHA NARAYAN SAMANTARAY VS	// ERASAMA /157 /2019 ()
241	ABLAPL/0000393/2020	STATE OF ODISHA ASHOK KUMAR SAHOO VS	ALOK KUMAR PANDA VS	// NAYAPALLI P.S. /434 /2019 ()
242	ABLAPL/0000394/2020	STATE OF ODISHA KUNDAN DASH VS	SUSIL KUMAR PATTNAIK VS	// JODA /5 /2019 ()
243	ABLAPL/0000395/2020	STATE OF ODISHA BALARAM JENA VS	MD.G.MADANI VS	// BHANDARIPOKHARI /33 /2019 ()
244	ABLAPL/0000396/2020	STATE OF ODISHA KATI DAS @ AJIT DAS VS	JAYANTA KU MAJHI VS	// BASTA /444 /2019 ()
245	ABLAPL/0000397/2020	STATE OF ODISHA DUHSASAN DAS VS	JAYANTA KU MAJHI VS	// SINGLA /94 /2018 ()
246	ABLAPL/0000398/2020	STATE OF ODISHA KALPANA MAHANTA VS	PARTHA SARATHI DAS VS	// / /0 ()
247	ABLAPL/0000399/2020	STATE OF ODISHA SAILENDRA PATRA @ SHAIENDRA PRASAD VS	AMULYA RATNA PANDA VS	// DHARMASALA /611 /2019 ()
248	ABLAPL/0000400/2020	STATE OF ODISHA RANJAN KUMAR BILASH @ BUDHA VS	AMULYA RATNA PANDA VS	// / /0 ()
249	ABLAPL/0000401/2020	UNION OF INDIA (RLY.) JAGABANDHU BHOI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /129 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0000402/2020	NAGABHUSAN NAYAK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MOHANA /4 /2020 () //
251	ABLAPL/0000403/2020	SARAT DAS @ SAROJ DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ABHAYACHANDPUR /3 /2020 () //
252	ABLAPL/0000404/2020	BIJAYA KUMAR PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /611 /2019 () //
253	ABLAPL/0000405/2020	TUTU @ AJAY DALAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /181 /2019 () //
254	ABLAPL/0000406/2020	DHARAMI @ DHIRENDRA DAS VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /382 /2019 () //
255	ABLAPL/0000407/2020	SUNIL BEHERA VS STATE OF ODISHA	SUJIT KU DAS VS	//0 () //
256	ABLAPL/0000408/2020	PUNANDA SWAIN @ PUNANDA BEHERA VS STATE OF ODISHA	S.K.LENKA VS	CUTTACK SADAR /532 /2019 () //
257	ABLAPL/0000409/2020	KAPILENDRA THAKUR VS STATE OF ODISHA	MAHESWETA SAHU VS	RENGALI /136 /2019 () //
258	ABLAPL/0000410/2020	BALIA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /1 /2020 () //
259	ABLAPL/0000411/2020	MANGA @ MANGULI BHOI VS STATE OF ODISHA	S.K.LENKA VS	NIALI /109 /2017 () //
260	ABLAPL/0000412/2020	DILU @ PURUSOTTAM SAMAL VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CUTTACK SADAR /11 /2020 () //
261	ABLAPL/0000413/2020	MANOJ KUMAR MAJHI	SUBODH KUMAR MOHANTY	JAJPUR ROAD /477 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0000414/2020	RABINDRANATH GIRI	PRAVASH CHANDRA JENA	JALESWAR /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0000415/2020	CHANDAN DAS	PRAVASH CH JENA	BERHAMPUR /38 /2018
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0000416/2020	CHANDAN DAS	PRAVASH CH.JENA	NILGIRI /226 /2018
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0000417/2020	MANAGOBINDA @ ANIL DHAMUDIA	PRAVASH CH. JENA	BHOGRAI /275 /2019
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0000418/2020	RABI @ RABINDRA SENAPATI	PRAVASH CH. JENA	JALESWAR /342 /2019
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0000419/2020	JALADHAR ROUL	PRAMOD KUMAR JENA	BASTA /434 /2019
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0000420/2020	SUDARSAN BINDHANI	PRAMOD KUMAR JENA	KAPTIPADA /138 /2019
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0000421/2020	DILIP MOHANTY @ DILIP KUMAR MOHANTYBIPLAB MOHANTY		NIHALPRASAD /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0000422/2020	ABHISHEK BHUTIA @ PAPU BHUTIA	B.B.ROUTRAY	TALCHER TOWN /343 /2019
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0000423/2020	DESHA SAHU	B.B.ROUTRAY	SOHELLA /213 /2019
		VS	VS	()
		STATE OF ODISHA		//
272	WPC(OAC)/0000181/2013	BHIKARI CHARAN PANDA	SATYAJIT BEHERA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WPC(OAC)/0003018/2016	STATE OF ODISHA PABITRA BEHERA VS D.G.AND I.G.OF POLICE	M/S.GYANA RANJAN SETHI VS	// // ()//
274	CONTC(CPC)/0000163/2018	MAHIMA PRASAD SAHOO VS DR.RAJENDRA PRASAD SHARMA, D.G.AND I.G.POLICE,ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //
275	CONTC(CPC)/0000306/2015	BASISTHA NAG VS MONA SHARMA, IAS, COMMNR.CUM-SECY.	M/S.MANOJA KUMAR KHUNTIA VS	// () //
276	RVWPET(RPC)/0000046/2019	BISWAJIT SWAIN VS STATE OF ODISHA	M/S.GYANA RANJAN SETHI VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :09/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 TRPCRL/1/2020	RAMAKANTA NAIK-MP	SURYAKANTA DWIBEDI
2	12/2020 RVWPET/12/2020	PRINCIPALA CHIEF COMMISSIONER OF INCOME TAX-MPTUSHAR KANTI SATAPATHY (SR.S.C. OF I.T.)(O.H.C.)	
3	13/2020 RVWPET/13/2020	GOPINATH KHILARI-MP	PRASHANT KUMAR NAYAK
4	14/2020 TRP(C)/440/2019	M.PRABHAVATI-MP	BIRAJA PRASANNA DAS
5	15/2020 TRP(C)/10/2020	PRIYADARSHINI KAR-MP	M/S.U.C.MISHRA
6	16/2020 BLAPL/8656/2019	BIJAYA CHANDRA MENDILI-MP	M/S.JAGANNATH KAMILA
7	17/2020 BLAPL/10312/2019	RUPESH BHADRA @ RUPESH KUMAR BHADRA-MP	BRAJA KISHORE NAYAK
8	19/2020 BLAPL/9230/2019	MOSHIM AKHTAR @ BITTU-MP	RAKESH KUMAR DAS
9	21/2020 BLAPL/9694/2019	MILU @ JAYANTA BEHERA-MP	M/S P.K. RATH
10	22/2020 BLAPL/270/2020	CHITTARANJAN BEHERA-MP	SAMARENDRA BAHADUR
11	23/2020 BLAPL/6379/2019	BISWAMITRA KANHAR-MP	S.K.BHANJADEO
12	24/2020 FAO/945/2019	GENERAL MANAGER/C.E.O./COMPANY SECRETARY, M/S. ASSIN LTD-MP ASSIN LTD-MP HARYA	
13	25/2020 FAO/17/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
14	25/2020 MACA/575/2019	LOCHANI SAHOO-MP	M/S.B.N.SAMANTARAY
15	25/2020 WPC(OAC)/181/2013	BHIKARI CHARAN PANDA-MP	SATYAJIT BEHERA
16	26/2020 FAO/17/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
17	26/2020 MACA/575/2019	LOCHANI SAHOO-MP	M/S.B.N.SAMANTARAY
18	26/2020 RSA/346/2018	SARADA CHARAN PANDA-MP	M/S.SOUMYA MISHRA
19	27/2020 MACA/732/2019	SUBHRANTA KU.PANDA-MP	M/S.B.N.SAMANTARAY
20	27/2020 RSA/404/2016	KHIRABDHI TANAYA BEHERA-MP	M/S.P.K.SAHOO
21	28/2020 MACA/352/2019	THE ORIENTAL INSURANCE CO.LTD.-MP	MOHAN CHANDRA NAYAK
22	28/2020 WA/22/2020	SASMITA PATTNAIK-MP	DINESH KUMAR PATRA
23	29/2020 MACA/353/2019	ORIENTAL INSURANCE CO.LTD.-MP	MOHAN CHANDRA NAYAK
24	30/2020 CRLREV/416/2019	RAJ KISHOR RANA@RAJ KISOR RANA-MP	A.P.BOSE
25	30/2020 MACA/355/2019	THE ORIENTAL INSURANCE CO.LTD.-MP	MOHAN CHANDRA NAYAK
26	30/2020	ANUSAYA GADANAYAK-MP	DEBENDRA DHAR

27	WA/21/2020 31/2020 CRLREV/23/2020	ISWAR NAIK @ LALA-MP	ASUTOSH TRIPATHY
28	31/2020 MACA/893/2019	KARUNA KAR-MP	M/S.K.C.NAYAK
29	32/2020 CRLREV/23/2020	ISWAR NAIK @ LALA-MP	ASUTOSH TRIPATHY
30	32/2020 MACA/14/2020	SUSAMA DALEI-MP	ANANGA KUMAR OTTA
31	33/2020 CMP/30/2020	SONALI MOHAPATRA-MP	SOUMENDRA PATTANAİK
32	33/2020 CRLREV/666/2019	NITYANANDA MOHANTY-MP	SASHIBHUSAN DAS
33	33/2020 MACA/14/2020	SUSAMA DALEI-MP	ANANGA KUMAR OTTA
34	34/2020 CMP/31/2020	SWARNALATA MOHANTA-MP	RAMAKANTA PANDA
35	34/2020 CRLREV/24/2020	MIHIR KUMAR PATRA-MP	ASHOK DAS
36	34/2020 MACA/15/2020	PRAMOD KU.BAL-MP	ANANGA KUMAR OTTA
37	35/2020 CMP/32/2020	SUBHRA DEY-MP	PRAJNA SARITA MOHANTY
38	37/2020 CMP/1506/2014	R.GOPAL RAO-MP	M/S.D.ROUTRAY
39	37/2020 CRLREV/22/2020	KRISHNA MOHAN PATHAK-MP	JYOTIRMAYA SAHOO
40	38/2020 CMP/33/2020	SARAT MAHABHOI-MP	SIDHESWAR RATH
41	38/2020 CRLREV/25/2020	SRIBANTA SAMAL-MP	BIJAYA KUMAR RAGADA
42	39/2020 CRLREV/27/2020	KHIRASINDHU KUMBHAR-MP	ADITYA MISHRA
43	40/2020 CRLREV/27/2020	KHIRASINDHU KUMBHAR-MP	ADITYA MISHRA
44	41/2020 CRLREV/28/2020	ASIT KUMAR MOHANTY-MP	SURAJ KUMAR NAIK
45	42/2020 CRLREV/29/2020	NARAHARI ROUT-MP	AMIT PRASAD BOSE
46	44/2020 CRLMC/642/2018	BIDYADHAR PRADHAN-MP	M/S.DEBI PR.DHAL
47	45/2020 CRLMC/84/2020	KANAN BIHARI PATTANAİK-MP	B.S.DASPARIDA
48	46/2020 CRLMC/87/2020	SK.BADRUDDIN-MP	SANJAY KUMAR PATTANAİK
49	48/2020 CRLMC/90/2020	KRISHNA@RAMA KRISHNA MODI-MP	DIPTI RANJNA BHOKTA
50	50/2020 CRLMC/91/2020	GOLEKHA MALLİK@GOLAKH MALİK-MP	AMIT PATTNAİK
51	51/2020 CRLMC/92/2020	PRAFULLA DAS-MP	SMRUTI RANJAN PATI
52	66/2020 CRLA/463/2018	BISHNU CHARAN THATI-MP	
53	67/2020 CRLA/37/2017	DEBRAJ BADI-MP	M/S.AKSHAYA KUMAR SAHOO
54	67/2020 ABLAPL/18030/2019	RAKESH KUMAR MALLİK-MP	U.C.MISHRA
55	68/2020 CRLA/39/2020	KATERA PRADHAN-MP	SRINIVAS MOHANTY
56	69/2020 CRLA/39/2020	KATERA PRADHAN-MP	SRINIVAS MOHANTY
57	70/2020 CRLA/40/2020	UDAYA KUMAR SAHU-MP	S.K.PADHI

58	71/2020 CRLA/40/2020	UDAYA KUMAR SAHU-MP	S.K.PADHI
59	72/2020 CRLA/115/2010	NANDA KISHORE MUNDA-MP	M/S.B.P.TRIPATHY
60	334/2020 WP(C)/828/2020	SAUDAMINI MISHRA-MP	M/S.AUROVINDA MOHANTY
61	335/2020 WP(C)/830/2020	SHAKTIMEERA SELF HELP GROUP-MP	M/S.AMITAV DAS
62	336/2020 WP(C)/831/2020	NAKULA SATAPATHY-MP	M/S.PRASANTA KU.DAS
63	337/2020 WP(C)/844/2020	RANA PRATAP SINGH-MP	M/S.B.S.TRIPATHY(1)
64	338/2020 WP(C)/849/2020	PHULSINGH MAJHI @ BHATRA-MP	M/S.TUKUNA KUMAR MISHRA
65	339/2020 WP(C)/851/2020	MANORAMA ACHARYA-MP	M/S.SUBASH CHANDRA PUSPALAKA
66	340/2020 WP(C)/855/2020	SARAT CHANDRA MALLICK-MP	FALGUNI RAJGURU MOHAPATRA
67	341/2020 WP(C)/856/2020	SARAT CHANDRA MALLICK-MP	FALGUNI RAJGURU MOHAPATRA
68	347/2020 WP(C)/28011/2013	MANAGING COMMITTEE,A-MP	M/S.SOUNENDRA PATTANAIK
69	349/2020 WP(C)/867/2020	GREEN VILLA HOTEL AND RESORTS PVT.LTD.-MP	M/S.PRASANTA KU.NANDA
70	351/2020 WP(C)/880/2020	NABAGHANA SAHOO-MP	M/S.B.B.SWAIN
71	352/2020 WP(C)/881/2020	BIKASH CHANDRA HOTA-MP	M/S.RAMAKANTA SAHOO
72	353/2020 WP(C)/883/2020	UMESH CHANDRA TRIPATHY-MP	MOHENDRA KUMAR MOHAPATRO
73	354/2020 WP(C)/887/2020	SAROJ KUMAR MANIK-MP	M/S.DEBASIS PANIGRAHI
74	355/2020 WP(C)/888/2020	SANGHAMITRA SABAT-MP	M/S.RAMAKANTA SARANGI
75	356/2020 WP(C)/889/2020	SUBASH CHANDRA JENA-MP	M/S.AJITAV PATTNAIK
76	357/2020 WP(C)/8430/2016	BIJAYEENI SWAIN-MP	M/S.PANCHANAN SAHOO
77	358/2020 WP(C)/897/2020	SUBASH CHANDRA PANDA-MP	M/S.G.N.MISHRA
78	360/2020 WP(C)/899/2020	DAMBARUDHAR NAYAK-MP	M/S.SIBA PRASAD PATI
79	361/2020 WP(C)/901/2020	BISWAJIT BARAL-MP	M/S.B.S.RAYAGURU
80	362/2020 WP(C)/903/2020	DEFENCE ENCLAVE RESIDENTS WELFARE ASSOCIATION-MP	M/S.PRAFULLA KUMAR RATH
81	363/2020 WP(C)/906/2020	HARE KRUSHNA MARIARY-MP	M/S.P.C.MISHRA
82	364/2020 WP(C)/907/2020	NABIN CHANDRA MATIHARI-MP	M/S.P.C.MISHRA
83	365/2020 WP(C)/908/2020	BHABAGRAHI MARIARI-MP	M/S.P.C.MISHRA
84	366/2020 WP(C)/909/2020	AJAYA KUMAR SETHY-MP	M/S.AJAYA KUMAR NAYAK
85	367/2020 WP(C)/21224/2019	M/S.MISRILALL MINES PVT LTD-MP	M/S.SATYA MOHANTY
86	368/2020 WP(C)/913/2020	NARENDRA KUMAR ROUT-MP	M/S.AJAYA KUMAR NAYAK
87	369/2020 WP(C)/915/2020	LAXMIKANTA MOHANTY-MP	M/S.AJAYA KUMAR NAYAK
88	370/2020 WP(C)/918/2020	RAMESH CHANDRA PATTANAYAK-MP	SIBA PRASAD PATI
89	371/2020	SANJIB KUMAR JENA-MP	M/S.DEBASIS TRIPATHY

90	WP(C)/924/2020 372/2020	SOUDAMINI MEHER-MP	M/S. MANOJ KUMAR PATI
91	WP(C)/26043/2019 373/2020	KEDARNATH SAHOO-MP	M/S.MITHUN DAS
92	WP(C)/928/2020 374/2020	SRIDHAR PARIDA-MP	M/S.SAMARENDRA MOHANTY
93	WP(C)/929/2020 375/2020	DAYANIDHI SWAIN-MP	M/S.SAMARENDRA MOHANTY
94	WP(C)/932/2020 376/2020	LAXMI SAHA-MP	M/S.BARADA PRASANNA SARANGI
95	WP(C)/938/2020 377/2020	KAMINIKANTA PANDA-MP	M/S.BAIDHAR SAHOO
96	WP(C)/941/2020 378/2020	DEEPAK KUMAR BAGRIA-MP	M/S.PRADEEP KUMAR MALLICK
97	WP(C)/944/2020 379/2020	RAMA KISHAN BAGDIA-MP	PRADEEP KU.MALLICK
98	WP(C)/945/2020 380/2020	SUBHENDU BARIK-MP	M/S.RAMA CHANDRA JENA
99	WP(C)/948/2020 381/2020	M/S.SHANTI MEMORIAL HOSPITAL PVT.LTD.-MP	M/S.BIBEKANANDA BHUYAN
100	WP(C)/950/2020 382/2020	SUKANTI SAHOO-MP	M/S.MILAN KANUNGO
101	WP(C)/951/2020 383/2020	SUJIT KUMAR MUND-MP	M/S.ABHAYA KU.PARIDA
102	WP(C)/955/2020 384/2020	MITHUN KU.PRADHAN-MP	M/S.AKSHAYA KU.SAHOO
103	WP(C)/956/2020 385/2020	MITHUN KU.PRADHAN-MP	M/S.AKSHAYA KU.SAHOO
104	WP(C)/956/2020 1/2020	COMNR.OF I.TAX-MP	
105	ITA/51/2011 18/2020	SRIDHAR MISHRA-MP	MD.G.MADANI
106	BLAPL/8173/2019 20/2020	SURESH SINGH-MP	
107	BLAPL/6050/2019 28/2020	PULAKALA SIMHADRI-MP	
108	RSA/11/2018 29/2020	MANISH KU. TURAKHIA-MP	
109	WA/208/2017 35/2020	AMRIK SINGH-MP	
110	CRLREV/434/2013 36/2020	bhagaban saho-MP	
111	CMP/597/2018 36/2020	AMRIK SINGH-MP	SRIKANTA MAHUNTA
112	CRLREV/434/2013 47/2020	SACHIKANTA MOHANTY@MITU-MP	
113	CRLMC/3174/2018 49/2020	MAHENDRA BEHERA-MP	
114	CRLMC/2744/2019 66/2020	HARIHARA MUDULI-MP	
115	ABLAPL/11235/2019 68/2020	ADITYA NARAYAN JENA-MP	
116	ABLAPL/10587/2019 69/2020	SUNITA MAHANANDA-MP	
117	ABLAPL/9731/2019 70/2020	MAMATA BEHERA-MP	
118	ABLAPL/822/2019 71/2020	MANINI SAHU-MP	
119	ABLAPL/1096/2018 72/2020	SUSANTA DAS-MP	
120	ABLAPL/16458/2017 73/2020	RANJAN SAMAL-MP	
	ABLAPL/6917/2017		

121	74/2020 ABLAPL/16642/2019	MANA GOVIND DHAMUDIA@SAPAN DHANGUDIA-MP	
122	75/2020 ABLAPL/10318/2019	SUNANDA SAMAL@SUNAJ KUMAR SAMAL-MP	
123	342/2020 WP(C)/18857/2019	SATRUGHNA MOHANTY-MP	SUSHANT KU NAYAK
124	343/2020 WP(C)/18857/2019	SATRUGHNA MOHANTY-MP	
125	344/2020 WP(C)/25176/2019	KADAMBINI PRADHAN-MP	
126	345/2020 WP(C)/25174/2019	MAMITA PANI-MP	
127	346/2020 WP(C)/25173/2019	RADHARANI SETHI-MP	
128	348/2020 WP(C)/16027/2019	M/S BILLION TRADERS PVT.LTD.-MP	
129	350/2020 WP(C)/27500/2019	CHAITANYA PRADHAN @ BEHERA-MP	
130	359/2020 WP(C)/27563/2019	DR.SHESANJALI PANDA-MP	